GOVERNMENT OF INDIA MINISTRY OF FINANCE DEPARTMENT OF REVENUE

LOK SABHA UNSTARRED QUESTION NO. 3541

TO BE ANSWERED ON MONDAY, DECEMBER 20, 2021/ AGRAHAYANA 29, 1943 (SAKA)

Scanning Charges at Ports

3541. SHRI MOHANBHAI KALYANJI KUNDARIYA: SHRI DIPSINH SHANKARSINH RATHOD:

Will the Minister of FINANCE be pleased to state:

- a) whether it is a fact that scanning charges of the containers at ports are being imposed on the exporters inspite of non-breach of lawful provisions by customs officials; and
- b) if so, the details thereof along with the reasons therefor?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI PANKAJ CHAUDHARY)

- (a) No scanning charges of the containers at ports are being collected by custom officials from exporters.
- (b) Nil in view of the (a) above.
